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The High Court of Kerala

Kochi- 682 031

Dated- 01.06.2019

A5-33183/2018

Notification

Sub: Right to information Act, 2005- designation of Public Information Officer for the High Court- orders issued.

Ref : High Court Notification No.A5-24908/2011 dated 1.09.2011

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In modification of the High Court Notification referred to above, the Honourable the Chief Justice, in exercise of the powers conferred under Section 5 (1) of the Right to Information Act, 2005 is pleased to designate the Public Relations Officer of the High Court of Kerala as the Public Information Officer for the High Court of Kerala w.e.f. 1.6.2019 to deal with the requests for information received in the High Court under the Right to Information Act, 2005.

(By Order)


K. Harpal
Registrar General

To

The Officer concerned.
The Chief Secretary to Government, Thiruvananthapuram (with C/L).
The Principal Secretary to Government, General Administration
(Co-ordination) Department, Thiruvananthapuram (with C/L).
The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L).
The Secretary to Government, Law (H) Department,
Thiruvananthapuram (with C/L).
The State Information Commissioner, Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram (with C/L)
The Superintendent of Government Presses, Thiruvananthapuram
(with C/L) (for publication in the Official Gazette).
The Director and Additional Director of the Kerala Judicial Academy,
Athani.

(p.t.o)

The Joint Registrars, High Court
 The Deputy Registrars, High Court
 The Public Relations Officer, High Court.
 The Protocol Officer, High Court.
 The Private Secretary to the Chief Justice, High Court
 The Finance Officer, High Court.
 The Assistant Registrars and Chief Librarian, High Court
 The Additional Public Relations Officer, High Court
 The Private Secretaries to Judges, High Court.
 The Accounts Officer, High Court.
 The Security Officer, High Court.
 The Confidential Assistants to the Registrars and
 Additional Registrar (General Administration), High Court.
 All Sections, High Court.
 The Kerala Judicial Academy, Athani.
 The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court.
 The IT Section, High Court **(For Publishing in the High Court website)**
 The Administrative Records Section, High Court
 The File/Stock File